

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
N KUMAR RETAILS & PROPERTIES PRIVATE LIMITED
OPERATING IN REAL ESTATE AND INFRASTRUCTURE FACILITIES.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	N KUMAR RETAILS & PROPERTIES PRIVATE LIMITED CIN: U45102MH2001PTC131615 PAN: AACCN7626E
2.	Address of the registered office	1st Floor B Wing, Poonam Chambers, Byramji Town, Chhindwara Road, Nagpur, Maharashtra, India, 440013
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Poonam Bazaar at the basement of Poonam Chambers, Byramji Town, Chhindwara Road, Nagpur, Maharashtra, India, 440013
5.	Installed capacity of main products/ services	Company has two operational grocery marts in the name of Poonam Bazaar units in Nagpur.
6.	Quantity and value of main products/ services sold in last financial year	The grocery marts are in operational status, however the financials and custody of the assets of CD are yet to be handed over to the RP.
7.	Number of employees/ workmen	Not known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details, write an email to nkumarretails.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to nkumarretails.cirp@gmail.com
10.	Last date for receipt of expression of interest	03.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	13.10.2026
12.	Last date for submission of objections to provisional list	18.10.2026
13.	Date of issue of final list of prospective resolution applicants	28.10.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02.11.2026
15.	Last date for submission of resolution plans	02.12.2026
16.	Process email id to submit Expression of Interest	nkumarretails.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not Known

N Kumar Retails & Properties Private Limited
Interim Resolution Professional
 Megha Agrawal

SD/-
IP Megha Agrawal
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to 30.06.2027

Address For Correspondence: C/o Truenex Absolute Insolvency Resolutions LLP,
Plot Number 72; 2nd floor Anjaneya Niwas, Opposite Dew Trinity Hospital, Hindustan
Colony, Wardha Road, Nagpur- 440015

Address Registered with IBBI: C/o Truenex Absolute Insolvency Resolution LLP,
001, Shivranjini Apartments, In Circle of Congress Naga Garden,
Congress Nagar, Nagpur - 440012 (M.S.)

Date: 18.09.2026
Place: Nagpur

For N KUMAR RETAILS & PROPERTIES PRIVATE LIMITED

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Interim Resolution Professor
Megha Agrawal

Answer

826003	8300
832750	8400
839286	8400
831425	8400
817467	8200
818050	8200

Contractor : To VII & Time limit :
 3) Tender Submission end date /
 end date / sale end date :
 28.09.2026 at 11.00 AM. 5)
 tax (GST). 6) Tender document
 days.

Executive Engineer, Zone No. 1
N.M.C., Nagpur

